

(b) the average capacity utilisation of sugar factories of India for the last five years;

(c) the main reasons for this low utilisation capacities of East U.P. and Bihar Sugar Mills; and

(d) what Government contemplate to do to improve the utilisation capacities of sugar factories of India in general and East U.P. and Bihar in particular?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Statement I giving the percentage of capacity utilisation of the sugar factories of Eastern U.P., Bihar and West U.P. for the last five years is attached.

(b) Statement II showing the percentage utilisation of sugar factories of India for the last five years is attached.

(c) The main reasons for lower utilisation of capacity in East U.P. and Bihar are:—

(i) The Plant & Machinery of the sugar factories are by and large old and inefficient;

(ii) Natural calamities like drought, floods etc. affecting adversely sugar cane crop.

(iii) Less sugarcane production and poor availability of cane in some factory areas.

(d) Government have taken the following measures for increasing the production of sugar and better capacity utilisation:—

(i) Incentives for early start of crushing operations in 1981-82.

(ii) Revival of incentives for newly established sugar factories and expansion projects.

(iii) The Government of India have also decided for the levying of a cess of Rs. 50/- per metric ton on the sugar produced in the country during the Sixth Five Year Plan period which is expected to bring about Rs. 25 crores every year. This cess fund has been created for modernisation and rehabilitation of sugar mills and for helping large number of mills to seek soft loan assistance for such purposes which would go a long way in improving the capacity utilisation.

Statement-I

The Percentage of Capacity Utilisation of the Sugar Factories of East Uttar Pradesh, Bihar and West Uttar Pradesh for the Sugar Years 1976-77 to 1980-81.

Zone	1976-77	1977-78	1978-79	1979-80	1980-81
East Uttar Pradesh	83.15	103.94	77.50	53.17	54.81
Bihar	59.00	84.37	76.11	48.67	57.23
West Uttar Pradesh	120.78	142.79	101.33	74.62	87.15

Statement-II

The Percentage Capacity Utilisation in the Sugar Industry During the Last Five years.

Sugar Year (Oct. Sept.)	%Utilisation
1976-77	93.77
1977-78	114.86
1978-79	98.90
1979-80	64.41
1980-81	81.16

Additional allotment for expenditure on N.R.E.P.

4772, SHRI PRATAP BHANU SHARMA: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that Government of India have not given the additional allotment for the expenditure incurred on N.E.P. and Food for Work

Programmes in Madhya Pradesh during the year 1980-81;

(b) if so, the reasons therefor; and

(c) what is the view of Government at present?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) No, Sir. During the year 1980-81, a total quantity of 2,58,458 metric tonnes of foodgrains was made available to Madhya Pradesh including the unutilised balance from the previous year. In addition, cash funds amounting to Rs. 950.10 lakhs were released to the State. The State Government have reported utilisation of 1,41,226 metric tonnes of foodgrains only. Hence the question of giving any additional allotment for meeting the expenditure under the programme in the State during last year does not arise.

(b) and (c). Do not arise.

Industrial land development corporation, Delhi

4773. SHRI JAGDISH TYTLER: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have received a suggestion from Punjab, Haryana and Delhi Chambers of Commerce and Industry (PHDCCI) for the creation of an Independent Industrial Land Development Corporation in Delhi; and

(b) if so, Government's reaction and thinking in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) Does not arise.

Number of drinking water wells for last three years

4774. SHRI T. R. SHAMANNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of drinking water wells sanctioned during the past three years i.e. 1979-80, 1980-81 and 1981-82 (for six months);

(b) number of drinking wells completed during the above periods; and

(c) number of villages yet to be served by drinking water facilities?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Provision of drinking water is a State subject and the funds for this purpose are provided in the State Plans. However, under the Centrally Sponsored Accelerated Rural Water Supply Programme, financial assistance is given to the States/U.Ts to supplement their resources for the provision of safe drinking water facilities to the identified problem villages.

The drinking water supply schemes are formulated and executed by the State/U.Ts under the Accelerated Rural Water Supply Programme, the schemes drawn up by States/U.Ts are scrutinised by my Ministry. With reference to the lists of identified problem villages and also technical aspects of the schemes. Since the inception of the schemes in 1977-78, schemes for total number of 39,615 problem villages have been cleared so far by the Ministry.

(b) The coverage of problem villages under Centrally Sponsored Scheme through different modes of supply are:

1979-80	1980-81	1981-82 (upto sept. 1981)
7,640	5,659	1,121